

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 1153

TO BE ANSWERED ON FRIDAY 22<sup>nd</sup> DECEMBER, 2017  
PAUSHA 01, 1939 [SAKA]

**Smuggling of Tobacco Products**

**1153. SHRI RAGHAV LAKHANPAL:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the domestic demand of cigarette and other tobacco products has increased during the last two years, if so, the details thereof;
- (b) the details of incidents of smuggling of cigarettes and tobacco products into the country; and
- (c) the steps being taken to curb smuggling of tobacco products?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]  
(SHRI SHIV PRATAP SHUKLA)**

(a) Data on domestic consumption of cigarette and other tobacco products is not available. However, import and Central Excise data for the last two years does not indicate increase in domestic demand of tobacco and tobacco products.

(b) The details of incidents of smuggling of cigarettes and tobacco products into the country during the last two years are as under:

Year	No. of Cases/Incidents	Value of Products seized (Rs. in Lakhs)
2015-16	2828	15043.78
2016-17	3108	13013.45

(c) All the Directorates/field formations have been alerted to be more vigilant and have proper checks to thwart and detect the cases of smuggling of cigarettes and tobacco products. The officers doing anti-smuggling work are asked to be more vigilant through surveillance and by taking help of Container Scanners, Baggage Screening Systems and Advance Passenger Information System (APIS).

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